

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: DISTRICT JUDGES - VIVA VOCE EXAMINATION -
Filling up of 30 vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year 2016 - Calling for **viva voce examination** to the eligible officers - **ORDERS - ISSUED.**

READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.

2. High Court's Notification No.531-B.Spl., dated 31.03.2016.

3. High Court's Proceedings Roc.No.2425/2016-B.Spl., dated 08.09.2016

ORDER ROC.NO.2425/2016-B.SPL. DATED:21.12.2016

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court dated 04.01.2007 in **MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006)** as well as Rule 4(b) of the Andhra Pradesh State Judicial Service Rules, 2007. For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) Evaluation of ACRs of last five years;**
- ii) Assessment of Judgments of five both civil and criminal cases: and**
- iii) Oral interview;**

Thereafter, the High Court published a list of 90 eligible officers in the cadre of Civil Judges (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 30 vacancies in the Cadre of District Judges (Entry Level) for the year 2016 in the High Court's Proceedings 3rd read above, and out of 90 officers, one officer viz., Sri Ch.Eswara Prasada Rao, formerly VII Addl. Judge, City Civil Court, Hyderabad, now retired from service on attaining the age of superannuation at 60 years on 30.11.2016. Thus, after excluding his name, the remaining 89 officers will have to attend for **viva voce examination.**

In view of the above, the High Court is pleased to pass the following order:-

The said 89 eligible officers in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2016 against 30 vacancies notified on 31.03.2016, are hereby directed to attend **viva voce examination** at High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh on the following dates:

SL NO	DATE OF INTERVIEW	NUMBER OF OFFICERS	LIST OF OFFICERS
1	26.12.2016 AT 2.30 P.M. ONWARDS	20 OFFICERS	ANNEXURE - I
2	27.12.2016 AT 2.30 P.M. ONWARDS	20 OFFICERS	ANNEXURE - II
3	28.12.2016 AT 2.30 P.M. ONWARDS	20 OFFICERS	ANNEXURE - III
4	29.12.2016 AT 2.30 P.M. ONWARDS	29 OFFICERS	ANNEXURE - IV

The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers, who are called for **viva voce examination** are hereby directed to report before the Registrar (Vigilance), High Court of Judicature at Hyderabad, positively by 01.00 p.m., on the date of **viva voce examination** as shown in the Annexures.

The concerned Unit Heads are hereby requested to make necessary alternative incharge arrangements to the officers who are attending **viva voce examination** on the dates shown in the Annexures, during the period of absence of those officers.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships for kind perusal)

3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad for the State of Telangana and Andhra Pradesh.
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the High Court Proceedings and Annexures)
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

B.SPL. SECTION:

ANNEXURE - I

LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 26.12.2016 AT 2.30 P.M.

1.	SRI S.RADHA KRISHNA MURTHY, Senior Civil Judge now working as District and Sessions Judge on Temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007.
2.	SRI G.SATYA PRABHAKARA RAO, Chief Metropolitan Magistrate, Vijayawada, Krishna District.
3.	SRI A.SATYANAND, Prl. Senior Civil Judge, Kovvur, West Godavari District.
4.	SMT. Y.HEMALATHA, Prl. Senior Civil Judge, Ongole, Prakasam District
5.	SRI M.SUVARNA RAJU, I Addl. Chief Metropolitan Magistrate, Hyderabad
6.	SRI G.RAMA GOPAL, Prl. Senior Civil Judge, Tirupati, Chittoor District.
7.	SRI Y.VEERAJU, Senior Civil Judge working as Secretary, District Legal Services Authority, Hyderabad.
8.	SMT.M.VENKATA RAMANA KUMARI, I Addl. Senior Civil Judge, Guntur.
9.	SRI R.TIRUPATHI, III Addl. Chief Metropolitan Magistrate, Hyderabad.

10.	SRI B.GNANESWARA RAO, Senior Civil Judge working as Secretary, District Legal Services Authority, Adilabad.
11.	SRI M.SRINIVASA CHARY, I Addl. Senior Civil Judge, Visakhapatnam
12.	SMT. A.MARY GRACE KUMARI, Senior Civil Judge working as Secretary, District Legal Services Authority, Srikakulam
13.	SRI T.VENKATESWARLU, VI Addl. Senior Civil Judge, Visakhapatnam.
14.	SMT. C.SATYAVANI, Senior Civil Judge working as Secretary, District Legal Services Authority, Nellore.
15.	SRI G.GNANA SUVARNA RAJU, Senior Civil Judge, Tanuku, West Godavari District
16.	SRI S.PRASAD, Addl. Senior Civil Judge, Kadapa.
17.	SRI G.LAKSHMI NARASIMHA REDDY, Senior Civil Judge working as Secretary, District Legal Services Authority, Guntur.
18.	SRI R.VENKATA NAGA SUNDAR, Senior Civil Judge working as Secretary, District Legal Services Authority, Visakhapatnam.
19.	SMT. G.NEELIMA, Senior Civil Judge working as Secretary, District Legal Services Authority, Warangal.
20.	SRI M.KRISHNA MURTHY, Senior Civil Judge, Peddapalli, Karimnagar District

ANNEXURE - II

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 27.12.2016 AT 2.30 P.M.**

1.	SRI P.VENKATA SADANANDA MURTHY, Addl. Senior Civil Judge, Tirupati, Chittoor District.
2.	SRI A.SOLOMON, Senior Civil Judge, Sattenapalli, Guntur District.
3.	SRI M.P.SANNIDHI RAO, Senior Civil Judge, Rajam, Srikakulam District
4.	SRI CH.V.R.R. VARA PRASAD, I Addl. Senior Civil Judge, Warangal.
5.	SMT. K.SUNITHA, IV Addl. Senior Civil Judge (Fast Track Court) Vijayawada, Krishna District
6.	SRI K.SESHAGIRI RAO, Senior Civil Judge, Sangareddy, Medak District.
7.	SMT. G.MALATHI, Prl. Senior Civil Judge, Ananthapuram.
8.	SMT. K.LALITHA KUMARI, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
9.	SRI CH.MADHAVA RAO, Prl. Senior Civil Judge, Narsaraopet, Guntur District.
10.	SRI G.RAJAGOPAL, II Addl. Chief Metropolitan Magistrate, Hyderabad

11.	SRI S.RAMESH, Prl. Senior Civil Judge, Kakinada, East Godavari District
12.	SRI CH.RAJA GOPALA RAO, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.
13.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTHI, Senior Civil Judge, Medak
14.	SRI P.CHANDRASEKHARA PRASAD, XVIII Addl. Judge, City Civil Court, Hyderabad.
15.	SRI A.NARASIMHA MURTHY, Senior Civil Judge working as Secretary, District Legal Services Authority, Eluru, West Godavari District.
16.	SRI K.SUDARSHAN, XXII Addl. Chief Metropolitan Magistrate, Hyderabad.
17.	SRI MOHD. ABDUL RAFI, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
18.	MS. S.SREE LAKSHMI, Senior Civil Judge, Chirala, Prakasam District.
19.	SRI V.BALA BHASKARA RAO, II Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
20.	SRI A.KARNA KUMAR, Senior Civil Judge, Razole, East Godavari District.

ANNEXURE - III

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 28.12.2016 AT 2.30 P.M.**

1.	SRI K.RAMA SRINIVASA RAO, Senior Civil Judge, Narsipatnam, Visakhapatnam District.
2.	SMT.V.A.L.SATYAVATHI, X Addl. Chief Metropolitan Magistrate, Secunderabad.
3.	SMT.S.N.SREEDEVI, Senior Civil Judge, Jangaon, Warangal District.
4.	SRI K.BHAVANI PRASAD, Senior Civil Judge, Bhongir, Nalgonda District
5.	SMT N.SANTHI, Senior Civil Judge, Kavali, Nellore District.
6.	SMT K.RADHA RATNAM, Addl. Senior Civil Judge, Tenali, Guntur District.
7.	SRI R.SIVA KUMAR, Prl. Senior Civil Judge, Kurnool.
8.	SRI M.VENKATA HARINATH, Senior Civil Judge working as Secretary, District Legal Services Authority, Nizamabad.
9.	SRI V.SRINIVASULU, Addl. Senior Civil Judge, Ananthapuram.
10.	SRI O.VENKATANAGESWARA RAO, Prl. Senior Civil Judge, Guntur.
11.	SMT P.KAMALA DEVI, IV Addl. Senior Civil Judge, Guntur.

12.	SRI HUZAIB AHMED KHAN, VII Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
13.	SMT.A.LAKSHMI, Addl. Senior Civil Judge, Narasaraopet, Guntur District.
14.	SRI T.VENKATA SUBBA RAO, Prl. Senior Civil Judge, Nellore.
15.	SRI N.NAGA RAJU, I Addl. Senior Civil Judge, Kakinada, East Godavari District.
16.	SRI D.VISWANADHAM, Senior Civil Judge, Yelamanchili, Visakhapatnam District.
17.	SRI M.VENKATA RAMANA, Senior Civil Judge, Khammam
18.	SMT.G.PRATIBHA DEVI, Senior Civil Judge, working as Deputy Director, Andhra Pradesh Judicial Academy, Secunderabad.
19.	SRI MOHAMMED NIZAMUDDIN, Senior Civil Judge, Mancheraial, Adilabad District.
20.	SMT.M.KANAKA DURGA, Senior Civil Judge, working as Secretary, District Legal Services Authority, Medak at Sangareddy.

ANNEXURE - IV

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE EXAMINATION
ON 29.12.2016 AT 2.30 P.M.**

1.	SRI K.VENKATALAKSHMI HARINATH, I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
2.	SRI D.RAVINDRA SHARMA, III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District.
3.	SMT.P.LAKSHMI SARADA, Senior Civil Judge, Puttur, Chittoor District.
4.	SRI R.V.V.S.MURALI KRISHNA, Prl. Senior Civil Judge, Chittoor.
5.	SRI V.SREENIVASA SIVA RAM, Senior Civil Judge working on Other Duty as Administrative Officer, A.P. State Legal Services Authority, Hyderabad.
6.	SRI P.RAJENDRA PRASAD, Addl. Senior Civil Judge, Srikakulam.
7.	SRI G.CHAKRAPANI, II Addl. Senior Civil Judge, Visakhapatnam
8.	KUM. P.RADHAMMA, Senior Civil Judge, Punganur, Chittoor District.
9.	SMT. I.SAILAJA DEVI, Senior Civil Judge working as Secretary, District Legal Services Authority, Nalgonda.
10.	SRI L.SRIDHAR, Addl. Senior Civil Judge, Eluru, West Godavari District.

11.	SRI V.B.S.SRINIVASA RAO, Senior Civil Judge, Kothapeta, East Godavari District.
12.	SRI B.SATYANARAYANA, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.
13.	SRI U.U.PRASAD, Senior Civil Judge working as Secretary, District Legal Services Authority, Kadapa.
14.	SRI K.HANUMANTHA RAO, XI Addl. Chief Metropolitan Magistrate, Secunderabad.
15.	SRI A.MOSES, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
16.	SRI P.VASANTH, II Addl. Senior Civil Judge, Warangal.
17.	SRI SHAIK MADAR, Senior Civil Judge, Nandigama, Krishna District.
18.	SRI V.NARESH, Senior Civil Judge, Vizianagaram
19.	SRI J.NAGA SESHIAH, Senior Civil Judge, Hindupur, Ananthapuram District
20.	SRI D.AMMANA RAJA, Senior Civil Judge, Pithapuram, East Godavari District.
21.	SRI R.SARATH BABU, Prl. Senior Civil Judge, Madanapalle, Chittoor District
22.	SRI M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District
23.	SRI S.SRINIVASA RAO, Senior Civil Judge, Peddapuram, East Godavari District
24.	SRI S.RAMANAI AH, Senior Civil Judge, Darsi, Prakasam District.
25.	SRI B.SATHAIAH, I Addl. Senior Civil Judge, Kothagudem, Khammam District

26.	SRI P.VASU, Senior Civil Judge, Palamaner, Chittoor District
27.	SRI D.RAJESH BABU, Senior Civil Judge, Mahabubabad, Warangal District
28.	SRI K.RAM BABU, Senior Civil Judge, Amalapuram, East Godavari District
29.	SRI M.YESURATNAM, XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad